(4) To circulate information regarding customs procedures;

(5) To furnish information or advice to Member States; and

(6) To co-operate with other international organisations.

(c) The following are some of the advantages likely to accrue from the membership of the Council :—

(1) The Council is a very important international organisation which deals with study of problems of customs technique encountered by Customs Administrations and seeks to find concrete and practical solutions to these problems at the international level. It has become the forum for advanced thinking on customs matters. Membership of the Council will enable India not only to focus her own problems properly at an international forum but also to exercise her due share of influence in the decision making process.

(2) Participation in the Council's sessions will enable India's representatives to secure direct knowledge of the customs problems in other countries and to draw conclusion regarding their own Customs Administration from the solutions adopted or proposed by other members.

दिल्ली में दुर्घटनाएं‡

235. **श्री राम सहाय : क्या संसद कार्य तथा पोतपरिवहन तथा परिवहन** मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में जुलाई, अगस्त और सितम्बर, 1970 महीनों में कारों, ट्रकों, बसों और स्कूटरों से कितनी दुर्घटनायें हुई; और

(ख) ऐसी दुर्घटनाएं कितनी हुई जिन में ट्रकों और बसों के ड्राइवरों की गलती थी?

†[ACCIDENTS IN DELHI

235. SHRI RAM SAHAI : Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state :

(a) the number of accidents involving car, truck, bus and scooter which took place in Delhi in the months of July. August and September, 1970; and

(b) the number of such accidents which occurred due to lapses on the part of truck and bus drivers ?]

संसद-कार्य विभाग और पोतपरिवहन तथा परिवहन मंत्रालय में उपमंत्री (सरदार इकबाल सिंह) : (क) दिल्ली प्रशासन ने सूचित किया है कि संबद्ध अवधि के दौरान उक्त प्रकार के वाहनों से दिल्ली में 1,649 सड़क दुर्घटनाएं हुई ।

(ख) 579 ।

†[THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH) : (a) The Delhi Administration have reported that there were 1,649 road accidents in Delhi involving the types of vehicles mentioned, during the relevant period.

(b) 579.]

दिल्ली, कलकत्ता और मद्रास परिवहन उपक्रमों को केन्द्रीय सहायता‡

237. **श्री लाल आडवाणी :**
श्री जगदम्बी प्रसाद यादव :

क्या संसद कार्य और पोतपरिवहन तथा परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या योजना आयोग के एक दल ने हाल में यह सिफारिश की है कि दिल्ली, कलकत्ता, मद्रास और बम्बई नगरों के परिवहन उपक्रमों के लिये केन्द्रीय सरकार द्वारा अनुदान दिये जाने चाहियें;

(ख) क्या दल ने यह भी अनुरोध किया है कि वर्तमान वित्तीय वर्ष में अब तक दिये गये अनुदानों के अतिरिक्त दिल्ली को एक

‡Transferred from the 12th November, 1970
†[ ] English translation.

करोड़ रुपये और कलकत्ता को 2.20 करोड़ रुपए का अनुदान दिया जाना चाहिये; और

(ग) इस सम्बन्ध में अब तक की गयी कार्यवाही का ब्यौरा और भावी योजना क्या है?

†[CENTRAL ASSISTANCE TO DELHI, CALCUTTA AND MADRAS TRANSPORT UNDERTAKINGS

237. SHRI LAL K. ADVANI :
SHRI J. P. YADAV :

Will the Minister of PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT be pleased to state :

(a) whether a team of Planning Commission has recently recommended that the Transport Undertakings of Delhi, Calcutta, Madras and Bombay cities should be given grants by the Central Government;

(b) whether the team has also urged that apart from the grant given so far in the current financial year a grant of Rs. one crore should be given to Delhi and a grant of Rs. 2.20 crores to Calcutta; and

(c) The details of the action taken so far and the future plan in this respect ?]

संसद-कार्य विभाग और पोतपरिवहन तथा परिवहन मंत्रालय में उपमंत्री (सरदार इक़बाल सिंह) : (क) योजना आयोग द्वारा नियुक्त महानगर परिवहन सेवाओं के कार्य दल ने ऐसा कोई सुझाव नहीं दिया है कि केन्द्रीय सरकार दिल्ली, कलकत्ता, मद्रास, और बंबई में नगर परिवहन उपक्रमों में अनुदान दे। परन्तु दल ने सिफारिश की है कि इन राज्य परिवहन उपक्रमों के प्रबन्ध के लिये सांविधिक सड़क परिवहन निगम स्थापित किये जायं और इन निगमों में पूंजी का अंशदान केन्द्रीय सरकार द्वारा पोतपरिवहन तथा परिवहन मंत्रालय के माध्यम से दिया जाय।

(ख) कार्य दल ने सिफारिश की है कि दिल्ली परिवहन उपक्रम के लिये चालू वर्ष के लिये व्यवस्था एक करोड़ और कलकत्ता राज्य परिवहन निगम के लिये 60 लाख रुपये से अधिक की जाय।

(ग) जहां तक दिल्ली परिवहन के लिये एक करोड़ रुपये की अतिरिक्त व्यवस्था का संबंध है, मामला विचाराधीन है।

कलकत्ता राज्य परिवहन निगम के संबंध में पश्चिम बंगाल के प्रतिनिधियों ने सूचित किया है कि निगम की चालू वित्त वर्ष की आवश्यकताओं को उस ऋण से पूरा करना संभव होगा जो भारत के औद्योगिक विकास बैंक से प्राप्त किया जायेगा जिसके लिये राज्य योजना में और कलकत्ता महानगर ज़िले की योजना के साधनों में व्यवस्था की गई है।

जहां तक नगर परिवहन उपक्रमों को सड़क परिवहन निगमों में बदलने के बारे में सिफारिश का संबंध है प्रस्ताव के वित्तीय आशय की जांच की जा रही है।

†[THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH) : (a) The Working Group on Metropolitan Transport Services, appointed by the Planning Commission has not made any suggestion that the Central Government should give grants to the City Transport Undertakings in Delhi, Calcutta, Madas and Bombay. However, the Group has recommended that statutory Road Transport Corporations should be set up for the management of these State Transport Undertakings and that capital contribution should be made by the Central Government in these Corporations through the Ministry of Shipping and Transport.

†[ ] English translation.

(b) The Working Group has recommended that the provision for the current year for the D.T.U. should be augmented by Rs. 1 crore and that for the Calcutta State Transport Corporation by Rs. 60 lakhs.

(c) So far as the additional provision of Rs. 1 crore for the D.T.U. is concerned, the matter is under consideration.

In regard to the Calcutta State Transport Corporation, the representatives of the Government of West Bengal have indicated that it will be possible to meet the Corporation's requirements in the current financial year from the loans obtained from the Industrial Development Bank of India, the provision made in the State Plan for the purpose and the Plan resources for the Calcutta Metropolitan District.

As regards the recommendation about conversion of the City Transport Undertakings into Road Transport Corporation, the financial implications of the proposal are being examined.]

‡क्षेत्रीय इंजीनियरिंग कालेज, जलपाइगुड़ी का बन्द होना

248. श्री राजनारायण : क्या शिक्षा तथा युवा सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पश्चिमी बंगाल में जलपाइगुड़ी में क्षेत्रीय इंजीनियरिंग कालेज को हाल में अनिश्चित काल के लिये बन्द कर दिया गया है;

(ख) क्या यह भी सच है कि उक्त कालेज को नक्सलपंथियों के आक्रमणों के कारण पहले भी चार बार बन्द करना पड़ा था; और

(ग) यदि हां, तो क्या उक्त कालेज को बन्द करने से पहले कोई कार्यवाही की गयी थी?

†[CLOSURE OF THE REGIONAL ENGINEERING COLLEGE, JALPAIGURI

248. SHRI RAJNARAIN : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether the Regional Engineering College at Jalpaiguri in West Bengal has been closed recently for an indefinite period;

(b) whether it is also a fact that the said college had to be closed on account of attacks by Naxalites on four occasions in the past; and

(c) if so, whether any action was taken before the closure of the said college?]

शिक्षा तथा युवा सेवा मंत्री (प्रो० वी० के० आर० वी० राव) : (क) से (ग) उपलब्ध रिपोर्टों के अनुसार, जलपाइगुड़ी इंजीनियरी कालेज, जो एक राज्य संस्था है (क्षेत्रीय कालेज नहीं) नक्सलपंथियों के उपद्रवों के कारण जून से नवम्बर, 1970 तक बन्द रहा था। कालेज अब फिर खुल गया है।

†[THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO) : (a) to (c). According to the reports available, the Jalpaiguri Engineering College, a State Government institution (not a Regional College) remained closed from June to November, 1970 because of Naxalite disturbances. The College has since been re-opened]

12 NOON

CLARIFICATIONS IN RELATION TO THE STATEMENT MADE BY THE MINISTER ON THE 23RD NOVEMBER, 1970 REGARDING THE DISCOVERY OF DEAD BODIES OF A NUMBER OF YOUNG MEN IN THE 24-PARGANAS DISTRICT, WEST BENGAL

SHRI GODEY MURAHARI (Uttar Pradesh) : I want to ask clarifications about the Bengal incident.

SHRI A. G. KULKARNI (Maharashtra): The Government has appointed a

‡ Transferred from the 12th November, 1970
†[ ] English translation.